

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 85/252/ND/2018

In the matter of:

KPS Clinical Services Pvt. Ltd.	... Appellant
Vs.	
ROC & another	...Respondent

Under Section: 252

Order delivered on 17.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant	: Mr. Akash Nagar, Adv.
For the Respondent	:
For the Income Tax	: Ms. Lakshmi Gurung, Adv. Ms. Easha Kadian, Adv.

ORDER

Learned counsel for the appellant undertakes to file further documents in support of appeal, with the copies in advance to the other side within two weeks. For further consideration on 23.08.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**